

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :



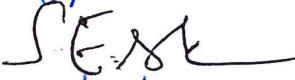

PETITION NUMBER : TCP/55/2016

NAME OF THE PETITIONER(S) : V.C.Velayudhan Nair

NAME OF THE RESPONDENT(S) : Mannam Centenary Textiles Ltd & 5 others

UNDER SECTION : 397,398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	THIRIYAMBAK KANNAN PAULRA VENKATESWARAN For JMLLAL	Counsel for Petitioner	
2	S ESHWAR MOHAMED JAVED SHERIF SUSHMITA UDAYSHANKAR	COUNSELS FOR RESPONDENTS R1 to R5	 
3	B. Dhanaraj	- in the capacity of -	

ORDER

Shri Thriyambak Kannan, counsel for petitioner present. Shri S Eshwar, counsel for R1 to R5 and Shri B Dhanaraj, counsel for impleaded party are present. Both the counsel sought time for submitting arguments in CA 2/2013. Time enlarged at their request. Put up on 12.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)